

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	NIL	NA	NIL	NA	NIL	NA	NA	1	NA
2	Unsecured financial creditors belonging to any class of creditors	1	4,47,90,000.00	1	4,47,90,000.00	NIL	4,47,90,000.00	NA	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NA	NIL	NA	NIL	NA	NA	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NA	NIL	NA	NIL	NA	NA	4	NA
5	Operational creditors (Workmen)	NIL	NA	NIL	NA	NIL	NA	NA	5	NA
6	Operational creditors (Employees)	NIL	NA	NIL	NA	NIL	NA	NA	6	NA
7	Operational creditors (Government Dues)	1	4,964.00	1	4,964.00	NIL	4,964.00	NA	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7,31,505.00	1	5,23,469.76	2,08,035.24	5,23,469.76	NA	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NA	NIL	NA	NIL	NA	NA	9	NA
<b>Total</b>			4,55,26,469		5,53,18,433.80	2,08,035.24	5,53,18,433.80	NA		NA

**Annexure-1- Not Applicable**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of secured financial creditors belonging to any class of creditors- NA**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
											NA	NA	NA	NA	NA

**Annexure-2**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1.	CTA Appeales Pvt ltd		27.10.2022	4,47,90,000.00	4,47,90,000.00	Financial Creditor-unsecured	NA	NA	100.00	NA	NA	NA	NA	NA	NA

**Annexure – 3- Not Applicable**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC

**Annexure – 4- Not Applicable**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					

**Annexure – 5 Not Applicable**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						

**Annexure – 6- Not Applicable**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable						

**Annexure – 7**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1.	Department of Trade & Tax	NCT of Delhi		26.10.2022	4,964.00	4,964.00	Unsecured	NA	NA	NA	NA	NA	NA	NA	-	NA

**Annexure – 8**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Enermate Energy Services Pvt. Ltd.		28.10.2022	7,31,505.00	5,23,469.76	Operational	NIL	NIL	NA	NA	2,08,035.24	NA	NA	NA	NA

**Annexure – 9- Not Applicable**

**Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022**

**List of other creditors (Other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent not claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						